

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP(CAA)-111/230-232/MB/2018

CORAM : SHRI B.S.V. PRKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.7.2018**

NAME OF THE PARTIES: **ROTEX MANUFACTURERS AND ENGINEERS
PVT. LTD. & OTHER**

SECTION OF THE COMPANIES ACT: Section 230-232 of Companies Act,
2013

ORDER

28. CP(CAA)-111/230-232/MB/2018

At request, list this matter on 02.8.2018.

Sdl-

RAVIKUMAR DURASAMY
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR
Member (Judicial)